

its programme of preparing learning materials. Utilisation of its position as State Resource Centre for political propaganda was looked into by the Director of Adult Education and it is found that none of these publications were controversial.

#### 1982 World Cup Tournament

1106. DR. BHAI MAHAVIR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware of the recent decision of the Federation International Hockey Council that met at Perth on 29th April 1979 to the effect that the 1982 'World Cup' tournament is proposed to be held at Bombay;

(b) if so, who were the Indian representatives at the aforesaid meeting of the FIH; and

(c) what amount Government propose to spend on the said tournament?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) and (c) In October, 1977, Government was informed by the Indian Hockey Federation that India had been allotted the venue to stage the 1982 World Cup Hockey Tournament. Earlier the proposal of the Indian Hockey Federation had been cleared subject to no cost to Government basis. Indian Hockey Federation had also decided that as first preference Bombay be fixed as venue for the World Cup. The Indian Hockey Federation has informed that the meeting of International Hockey Federation at Perth has confirmed Bombay as venue.

(b) Shri Kartar Singh attended the FIH meeting on behalf of the Indian Hockey Federation.

#### Encroachment on Public Land by Religious Institutions in Delhi:

1107. SHRI SANTOSH KUMAR SAHU:

SHRI YOGINDRA SHARMA:  
SHRI HARISINH BHAGUBAVA MAHEDA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply to Starred Question 439 given in the Rajya Sabha on the 20th December, 1978 and state:

(a) whether the committee appointed by Government in July, 1977 to go into the question of encroachments by religious institutions on Government land has submitted its report;

(b) if so, what are its recommendations in regard to the encroachment on Government land in between Bhai Parmanand Colony and Tagore Park, Delhi; and

(c) what steps Government have taken to ensure that the Committee appointed by the Lt. Governor in November, 1977, functions and submits its report in spite of the non-cooperation by the representatives of the religious institutions?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The Committee did not make any recommendations regarding encroachments on Government land in individual areas like Bhai Parmanand Colony and Tagore Park, Delhi. It gave suggestions for dealing with the problem of religious encroachments in general.

(c) Despite non-cooperation from the representatives of the religious bodies/institutions the matter has been finalised and procedure for dealing with religious encroachments